## SUPREME COURT OF INDIA (GRANT NO.63) Statement of Receipts and Disbursements for the year 2010-11

		(Rupees in Crores					
S.No.	Head of Account	Actuals upto Oct, 2010	Coppy upto Oct,2009	% Variation			
	<u>Receipts</u>						
	Consolidated Fund of India						
	Revenue Receipts						
	Tax Revenue	2.57	4.29	-40.09			
	Non-Tax Revenue	1.60	1.49	7.38			
	Grants-in-aid & contribution						
	Capital Receipts						
	Recovery of Loans	0.27	0.29	-6.9			
	Other Non- DebtCapital Receipts						
	Public Debt						
	Contingency Fund						
	Public Account	39.09	15.06	159.56			
Α	Total Receipts	43.53	21.13	106.01			
	Disbursements						
	Consolidated Fund of India						
	Revenue Expenditure						
	Plan						
	Non-Plan	65.72	70.62	-6.94			
	Capital Expenditure						
	Plan						
	Non-Plan						
	Loans & Advances						
	Plan						
	Non-Plan	0.06	0.03	100			
	Contingency Fund						
	Public Account	36.42	8.71	318.14			
В	Total Disbursements	102.2	79.36	28.78			
С	Net Cash Flow (A-B)	-58.67	-58.23				

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.

SR. ACCOUNTS OFFICER

## SUPREME COURT OF INDIA

# Statement of Receipts for the year (2010-2011)

S.No.			(Rupees in Crores)			
	Major / Minor Head	Collection Upto Oct, 2010	Coppy upto Oct, 2009	% Growth		
	Revenue Receipts					
1	0021-Taxes other than Corp.Tax	2.57	4.29	-40.09		
2	0049-Interest Receipts	0.08	0.08	0		
3	0059-Public Works	0.65	0.62	4.84		
4	0070-Other Administrative Service	0.35	0.34	2.94		
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services		0.16	6.25		
6	0210-Medical and Public Health	0.24	0.18	33.33		
7	0216-Housing	0.11	0.11	0		
	Capital Receipts					
	1 7610-Loans & Advances to Govt. Servant	0.27	0.29	-6.9		
	Total:	4.44	6.07	-26.85		

### Coppy-Corresponding figure for Previous Year

- 1. Actuals are unadjusted provisional figures
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

#### SUPREME COURT OF INDIA

#### Scheme Wise Statement of Expenditure for the year (2010-2011)

									(Rupees i	n Crore)	
S.No.		В.	B.E. 2010-2011			Actual Exp upto -Oct, 2010			Coppy upto Oct, 2009		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total	
	Grant No.63										
	Supreme Court of India	0	85.00	85.00		61.34	61.34		65.53	65.53	
COPF	COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.